

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 416 of 2015 in
DFR No.1566 of 2015**

Dated : 6th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the Matter of:

National Aluminum Company Ltd.

... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

..Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Gupta, Sr. Adv.
Mr. Ghanshyam
Mr. Abhishek Gupta

Counsel for the Respondent(s) : Mr. G. Umapathy,
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

ORDER

Learned counsel for the applicant/appellant seeks permission to withdraw the application as well as the appeal.

Permission is granted. The application and the appeal are dismissed as withdrawn.

(T. Munikrishnaiah)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson